

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.8027/2020
(S.W.P. No.84/2009)

Thursday, this the 13th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Mohd. Ali Khan,
S/o Shri Asdullah Khan,
R/o Village Sanwara
Gondoh, Doda,
Aged 48 years.
2. Ashok Kumar,
S/o Late Nek Ram,
R/o Tondwa, Doda,
Aged 50 years.

..Applicants

(Nemo for applicants)

VERSUS

1. State of Jammu and Kashmir,
Through Commissioner/Secretary,
Govt. Health Department
Civil Secretariat, Jammu.
2. Director Health Services Jammu.
3. Chief Medical Officer , Doda.
4. Nakesh Kumar,
S/o Sh. Bhag Singh,
R/o Kothra, Doda.

..Respondents
(Mr. Sudesh Mangotra, Deputy Advocate General)



ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

The applicants filed SWP No.84/2009 before the Hon'ble High Court of Jammu & Kashmir, challenging the promotion of respondent No.4 as Pharmacist. The applicants state that along with them, several others were working as Class-II employees and though he was entitled to be considered for next higher post, respondent No.4 was chosen.

2. The SWP has since been transferred to the Tribunal in view of reorganization of the State of Jammu & Kashmir and renumbered as T.A. No.8027/2020.
3. Today, there is no representation for the applicants. We perused the record and heard Mr. Sudesh Mangotra, Deputy Advocate General.
4. The necessity for us to deal with the various contentions is obviated on account of the fact that the applicants retired from service during the pendency of SWP/TA. Nothing remains to be decided at this stage.

5. The T.A. is accordingly dismissed as infructuous. There shall be no order as to costs.



(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 13, 2021
/sunil/rk/sd/